



2025:DHC:5555-DB



\$~78, 79, 82, 109, 110, 111, 112 & 113

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CONT.CAS(C) 992/2025

GULALE BALASO RANGRAO AND ANRPetitioners

Through: Mr. Ankur Chhibber, Adv.

versus

SHRI GOVIND MOHAN AND ORSRespondents

Through: Mr. Vineet Dhanda, CGSC with
Ms. Akansha Choudhary, Adv. with AC
Ankit Kumar Pandey and Insp. Sanjay
Ms. Avshreya Pratap Singh Rudy, Sr. PC
with Ms. Usha Jamnal and Ms. Harshita
Chaturvedi, Advs. for Delhi Police

+ CONT.CAS(C) 994/2025

JITENDRA KUMARPetitioner

Through: Mr. Ankur Chhibber, Adv.

versus

SHRI GOVIND MOHAN AND ORSRespondents

Through: Mr. Nishant Gautam, CGSC
with Mr. Vardhman Kaushik, Adv. for UOI
Ms. Avshreya Pratap Singh Rudy, Sr. PC
with Ms. Usha Jamnal and Ms. Harshita
Chaturvedi, Advs. for Delhi Police

+ W.P.(C) 16853/2022 & CM APPL. 40004/2025

RAJENDRA KUMAR AND ORSPetitioners

Through: Mr. Ankur Chhibber, Adv.

versus

UNION OF INDIA AND ORSRespondents



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Through: Mr. Vineet Dhanda, CGSC with
Ms. Akansha Choudhary, Adv. for UOI with
Ms. Sarika Singh, Sr. PC with AC Ankit
Kumar Pandey, Insp. Mr. Sanjay Kumar and
SI. Amit
Ms. Avshreya Pratap Singh Rudy, Sr. PC
with Ms. Usha Jamnal and Ms. Harshita
Chaturvedi, Advs. for Delhi Police

+ CONT.CAS(C) 998/2025

PRAVEEN KUMAR UPADHYAY AND ORSPetitioners

Through: Mr. Ankur Chhibber, Adv.

versus

SHRI GOVIND MOHAN AND ORSRespondent

Through: Mr. Sushil Raaja, Sr. PC for
UOI

Ms. Avshreya Pratap Singh Rudy, Sr. PC
with Ms. Usha Jamnal and Ms. Harshita
Chaturvedi, Advs. for Delhi Police

+ CONT.CAS(C) 1002/2025

SANDEEP KUMAR AND ORSPetitioners

Through: Mr. Ankur Chhibber, Adv.

versus

SHRI GOVIND MOHAN AND ORSRespondent

Through: Ms. Sarika Singh, Sr. PC with
Mr. Rahul Singh, Adv. for UOI with AC.
Ankit Kumar Pandey, Insp. Mr. Sanjay
Kumar and SI. Amit

Ms. Avshreya Pratap Singh Rudy, Sr. PC
with Ms. Usha Jamnal and Ms. Harshita
Chaturvedi, Advs. for Delhi Police



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+ W.P.(C) 16840/2022, CM APPL. 40168/2025

RAJESH KUMAR AND ORS

.....Petitioners

Through: Mr. Ankur Chhibber, Adv.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Sushil Raaja, Sr. PC for
UOI

Ms. Avshreya Pratap Singh Rudy, Sr. PC
with Ms. Usha Jamnal and Ms. Harshita
Chaturvedi, Adv. for Delhi Police

+ W.P.(C) 17687/2022, CM APPL. 40167/2025

DHARAMVIR AND ORS

.....Petitioners

Through: Mr. Ankur Chhibber, Adv.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Ms. Sarika Singh, Sr. PC with
Mr. Rahul Singh, Adv. for UOI

Ms. Avshreya Pratap Singh Rudy, Sr. PC
with Ms. Usha Jamnal and Ms. Harshita
Chaturvedi, Adv. for Delhi Police

+ W.P.(C) 1487/2023, CM APPL. 40171/2025

AMIT KUMAR AND ORS

.....Petitioners

Through: Mr. Ankur Chhibber, Adv.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Ms. Avshreya Pratap Singh
Rudy, Sr. PC with Ms. Usha Jamnal and Ms.
Harshita Chaturvedi, Adv. for Delhi Police



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CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

%

10.07.2025

C. HARI SHANKAR, J.

CONT.CAS(C) 992/2025

CONT.CAS(C) 994/2025

CM APPL. 40004/2025 in W.P.(C) 16853/2022

CONT.CAS(C) 998/2025

CONT.CAS(C) 1002/2025

CM APPL. 40168/2025 in W.P.(C) 16840/2022

CM APPL. 40167/2025 in W.P.(C) 17687/2022

CM APPL. 40171/2025 in W.P.(C) 1487/2023

1. After some hearing, Mr. Ankur Chhibber, learned Counsel for the petitioners, on instructions, withdraws these contempt petitions as well as stay applications CM APPL. 40004/2025 in WP(C) 16853/2022, CM APPL. 40168/2025 in WP(C) 16840/2022, CM APPL. 40167/2025 in WP(C) 17687/2022 & CM APPL. 40171/2025 in WP(C) 1487/2023 respectively. However, he prays that the petitioners may be granted some time to rejoin their parent cadres.

2. On hearing Mr. Chhibber and Ms. Rudy, learned Counsel for the respondents, as a matter of indulgence, the petitioners are granted two weeks time to report to the repatriated parent cadres and three weeks time to vacate the premises in their occupation, if any.

3. These contempt petitions as also CM APPL. 40004/2025 in



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WP(C) 16853/2022, CM APPL. 40168/2025 in WP(C) 16840/2022, CM APPL. 40167/2025 in WP(C) 17687/2022 & CM APPL. 40171/2025 in WP(C) 1487/2023 are dismissed as withdrawn in the above terms.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

JULY 10, 2025/aky